

(18)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/46, 47/CAA/2017
NAME OF THE TRANSFEROR : RAJAM HOTELS PVT LTD
NAME OF THE TRANSFERRE : RAJAM RESORTS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.M. ILANGO	COUNSEL FOR PETITIONER	J.
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ORDER

Counsel for petitioner present and prayed time for making submissions. Time enlarged at request. Put up on 01.09.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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